

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

(1)

...
O.A. No.3070 of 1991

Dated at New Delhi, this 16th day of January, 1996

Hon'ble Mr Justice A. K. Chatterjee, Vice Chairman(J)
Hon'ble Mr K. Muthukumar, Member(A)

Arvind Kumar Gautam
S/o Shri R. A. Gautam
R/o 115/4, S. V. Colony
Morar
GUALIOR (M.P.)

... Applicant

By Advocate: None present

versus

Director General
Employees State Insurance Corporation
Kotla Road
NEW DELHI-110002
By Advocate: None.

... Respondent

O R D E R (Oral)

Shri K. Muthukumar, M(A)

The case had remained on board on 11.1.96, 12.1.96 and 15.1.96. It appears that the applicant has lost interest in pursuing the case. The O.A. is, therefore, dismissed in default of prosecution.


(K. Muthukumar)
Member(A)


(A. K. Chatterjee)
Vice Chairman(J)

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